

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1122/2017

NANDESHWAR KUMAR

Appellant(s)

VERSUS

RAJENDRA PRASAD PANDEY & ORS. & ANR.

Respondent(s)

Date : 04-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Subhro Sanyal, AOR

For Respondent(s)

Mr. Rajat Kapoor, Adv.

Mr. Kumar Mihir, AOR

Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties are given four weeks time to file the additional documents. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB